




**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**  
SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)  
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN - MEMBER JUDICIAL  
HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 423/9/HDB/2020
NAME OF THE COMPANY	TATA Projects Ltd
NAME OF THE PETITIONER(S)	Sanghvi Movers Ltd
NAME OF THE RESPONDENT(S)	TATA Projects Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

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**ORDER**

Heard the learned counsel for the petitioner and the learned counsel for the respondent. List the matter for hearing on 06.04.2021.

  
MEMBER (TECHNICAL)

  
MEMBER (JUDICIAL)